

order sheet

OA-542/87

(3)

10/2/88

A2
2

Hon. D.S. Misra - Am.
Hon. G.S. Sharma - JM

Shri A.K. Srinastava for
the applicant files same
documents on the request
of Shri N.M. Singh for the
respondents, the case is
adjourned to 14/4/88 for
hearing.

Am. JM.

11.4.88

OR

In compliance
with Honorable
Bench's order
dated 10.2.88. The
case is submitted for
hearing. Am

As the Honble
bench was not available
on 21/12/87 the cases were
posted for 10/2/88 by order
of Hon. VC.

23/2

14/4/88

Hon. Ajay Johri - AM
Hon. G.S. Sharma - JM

Shri N.B. Singh is present for
the respondents. none is present
for the petitioner, nor any request
has been received for adjournment.

The case dismissed in
default of the petitioner.

AM JM

18/4/88